

a compulsory subject. It has recommended that atleast 40 minutes everyday be assigned to Physical Education. All teachers should be provided physical education training through pre-service and in-service Education Courses. These courses should be conducted through District Institution of Educational Training and B.Ed. Colleges.

(b) The Government has accepted the recommendations and requested the State Governments to implement these recommendations. a separate committee has initiated the process of implementing the recommendations in the Kendriya Vidyalayas and Novodaya Vidyalayas.

(c) Yes, Sir.

(d) The Government of India has requested the state Governments to initiate action to implement the recommendations of the CABE Committee on Physical Education and Sports. In addition, the following request have also been made :-

- (i) they should make their contribution to Sports funds for creation of Sports infrastructure in the Schools/Colleges within the State.
- (ii) Levying of sports fee may also be considered.
- (c) Mass participation activities and sports competitions be organised.
- (iii) Special weightage may be considered for sports persons who have excelled.
- (iv) State Governments may identify atleast one school per District as sports school.
- (e) The State Governments have welcomed the suggestions of the Government and promised to implement these in letter and spirit.

#### **Pearls in Tanks**

372. SHRI RAM KAPSE : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Central Marine Fisheries Research Institute (CMFRI), Cochin has developed a technology to culture Pearls in tanks filled with sea water and efforts are being made to produce test-tube Pearls;

(b) if so, the location where such technology is likely to be available; and

(c) benefits likely to be derived from inducting this technology ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI AYUB KHAN) : (a) Yes, Sir.

(b) The technology for onshore pearl culture can be adopted in areas where the salinity of the sea water is stable, around 30 parts per thousand (ppt).

(c) Benefits likely to accrue are-

- (i) saving of foreign exchange through import substitution;
- (ii) self-sufficiency to meet the country's domestic demand for cultured pearls; and
- (iii) employment generation among coastal rural poor.

#### **Quality Goods in Super Bazar**

373. SHRI RAJNATH SONKAR SHASTRI : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) the range of qualities of grocery items sold in Super Bazar and how do their qualities and rates compare with Kendriya Bhandar and the open market;

(b) whether the quality of Pulses and Rice sold by the Super Bazar is of sub-standard quality and how do their quality and rates compare with the Kendriya Bhandar and the open market; and

(c) the steps the Government propose to take to ensure that the Super Bazar sells only high quality goods and does not exploit faith of the Consumers?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (DEPARTMENT OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION SYSTEM) (SHRI VENOD SHARMA): (a) Super Bazar sells a wide range of grocery items. It has been reported by Super Bazar that all their items are cheaper compared to the open market rates. Since the quality of different grocery items differ from store to store. the price comparison with Kendriya Bhandar may not be justified.

(b) No, Sir, it has been reported by Super Bazar that they sell only pulses and rice of pre-determined qualities. Central Government has not received any major complaint regarding the quality of pulses and rice sold by Super Bazar.

(c) Super Bazar has its own in-house testing facilities for maintaining quality standards.

#### **National Fisheries Policy**

374. SHRI SANAT KUMAR MANDAL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government are developing a National Fisheries Policy;

(b) if so, the broad features thereof; and

(c) the time by which it is likely to be promulgated ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI AYUB KHAN) : (a) to (c) the draft of the National Fisheries Policy has been circulated to all States/Union Territories, concerned Ministries/Departments and others for their com-